

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/217(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER O	SAMBODHI HEALTHCARE PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

**Appearance via video conference/physically**

Applicant in CP (IB) 217/KB/2022

Mr. Dipto Sen, Adv

Mr. Ajay Kumar, CS (Liquidator)

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **27.08.2024**.

**Satyajit Roy  
(Court Officer)**